GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA UNSTARRED QUESTION NO. 2289 TO BE ANSWERED ON 15.12.2023

"Monitoring of Misleading Advertisements"

2289. DR. PON GAUTHAM SIGAMANI:

SHRI M.K. RAGHAVAN:

SHRI RITESH PANDEY:

Will the Minister of Ayush be pleased to state:

- (a) whether the Government has any plans to formulate a comprehensive policy to prevent companies/entities engaging in inappropriate/false/misleading advertisements of AYUSH medicines and if so, the details thereof;
- (b) whether the Government has taken any action against the companies/entities for such offenses/cases of misleading advertisements on Ayurvedic products and AYUSH medicines and if so, the details thereof along with the action taken thereon and penalty imposed;
- (c) whether the health experts have demanded urgent intervention of the Government and possible reversal of the recommendations on controlling inappropriate advertisements of Ayurvedic, Siddha and Unani medicines and if so, the details thereof; and
- (d) whether the Government has signed an Memorandum of Understanding with the Advertising Standards Council of India to undertake monitoring of AYUSH medicines and products related advertisements with misleading contents and if so, the details thereof?

ANSWER

THE MINISTER OF AYUSH

(SHRI SARBANANDA SONOWAL)

(a) Yes Sir. Drugs and Magic Remedies (Objectionable Advertisements) Act, 1954 and Rules thereunder encompass the provisions for prohibition of misleading advertisements and exaggerated claims of drugs and medicinal substances including Ayush medicines, which appear in the print and electronic media and Government has taken note thereof.

State/UT Governments are empowered to enforce the provisions of Drugs & Magic Remedies (Objectionable Advertisements) Act, 1954 & Rules thereunder.

Further, as per existing regulatory framework, all advertisements telecast on private satellite TV channels are required to adhere to the Advertising Code prescribed under the Cable Television Networks (Regulation) Act, 1995 and rules framed thereunder. Rule 7(5) of the Advertising Code inter alia provides that 'No advertisement shall contain references which are likely to lead the public to infer that the product advertised or any of its ingredients has some special or miraculous or supernatural property or quality, which is difficult of being proved.'

(b) Yes Sir. Pharmacovigilance Centres for Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Drugs set up in different parts of the country under the Central Sector 'Ayush Oushadhi Gunvatta Evam Uttpadan Samvardhan Yojana Scheme' (AOGUSY Scheme) of Ministry of Ayush, are mandated to monitor and report the misleading advertisements to the respective State Regulatory Authorities. A three tier structure comprising of a National Pharmacovigilance Co-ordination Centre (NPvCC), Intermediary Pharmacovigilance Centres (IPvCs) and Peripheral Pharmacovigilance Centres (PPvCs) is established. All India Institute of Ayurveda (AIIA), New Delhi under Ministry of Ayush is the National Pharmacovigilance Co-ordination Centre (NPvCC) for the implementation of the National Pharmacovigilance program for Ayurveda, Siddha, Unani & Homoeopathy drugs. Misleading advertisements reported to NPvCC in the last three years:

March, 2019-February, 2020	4885 cases
March, 2020-February, 2021	6804 cases
March, 2021-February, 2022	10035 cases

All these misleading advertisements are being reported to the respective State Licensing Authorities by peripheral centers at regular intervals for initiating action against the defaulters.

Appropriate action is also taken by Ministry of Information & Broadcasting (MOIB) against the private TV channels when violation of any provisions of the Advertising Code is found. Ministry also issues advisories from time to time to broadcasters for ensuring compliance to the Advertising Code. Recently, vide Order dated 10.10.2023, this Ministry directed a private satellite TV channel to run an 'Apology Scroll' for telecasting misleading advertisements of products claiming to be Ayush products."

Further, as per the information received from various State/ UTs government, the details of action taken on Misleading Advertisement are at **Annexure-I.**

(c) No sir.

(d) Yes sir. Ministry of Ayush had signed a Memorandum of Understanding (MoU) with Advertising Standards Council of India (ASCI) for two years to monitoring advertisements of Ayurveda, Siddha, Unani, and Homeopathy (ASU & H) products in print and TV media in $20^{\rm th}$ January, 2017

Details of the action taken on Misleading Advertisement:

S. No.	Name of the	Information received from State/ UT government	
	State/UT		
1.	Maharashtra		
		No. of Advertisement Scrutinized	1071
		No. of Advertisement	55
		No. of Notices issued	52
		No. of Prosecution	02
		No. of FIR'S or Seizure	01
2.	Andhra		Institute (Homoeopathy) in
	Pradesh	Gudivada, A.P. filed a complain	nt against M/s. Sri Manjunath
		Ayurvedic Pvt. Ltd. for their prod	duct SMA Navya Hair Oil. The
		misleading advertisement on so	cial media claimed rapid hair
		growth on bald heads within a we	eek, the ability to regrow hair in
		just five days, and immediate an	d permanent transformation of
		white hair to black. The Inspector	r & Licensing Authority issued
		a notice on 09/10/2023, requiri	ing an immediate explanation
		from M/s. Sri Manjunath Ayurve	dic Pvt. Ltd
3.	Karnataka	Notices have been issued to t	the arring advertisors for the
3.	Kamataka		_
		misleading claims in their adverti	sements.

4.	Delhi	Show cause notices/Memorandums have been issued to the companies/entities for offenses/cases of misleading advertisements on Ayurvedic products and Ayush medicines. A total of 125 show cause notices have been served till date.
5.	Chhattisgarh	Nil
6.	Kerala	Details at Annexure-II
7.	Gujarat	Details at Annexure-III

Annexure-II

		ADVERTI	SEMTN CASES SINCE 2019		
Filed on	Case No.	Court	Accused	Offence	Present Stage
18-10-2019	CC1303/19	Hon. Judicial First Class Magistrate court, Thalassery	 M/s Sitaram Ayurveda Pharmacy Limited, Gandhi Nagar Road, Nedumpuzha, Trissur Dr D Ramanathan (MD), M/s Sitaram Ayurveda Pharmacy Limited, Gandhi Nagar Road, Nedumpuzha, Trissur 	DMR (OA) 1945 3(d)	Appearance of Accused. Next posting date 21/01/2022
18-10-2029	CC1302/19	Hon. Judicial First Class Magistrate court, Thalassery	 M/s Sankar Pharmacy, Manjummal, Udyogamandal PO, Ernakulam, Dr Roshith R, Santhwanam, Manappuram Road, Kottakattukara PO, Aluva, Ernakulam 	DMR (OA) 1945 3(d)	Final Judgement Came
06-11-2021	CC 1249/21	Hon. Judicial First Class Magistrate court I, Hosdurg	 M/s Mallur Flora & Hospitality Pvt Ltd Alasuru Dinne, Sidlaghatta Taluk, Chikkaballapur District, Karnataka Munilakkappa (First Director) S/o Appanna M/s Mallur Flora & Hospitality pvt Ltd Alasuru Dinne, Sidlaghatta Taluk, Chikkaballapur District, Karnataka Smt. SM Ratmma (First Director) W/o Late Ramanarayanan M/s Mallur Flora & Hospitality pvt Ltd Alasuru Dinne, Sidlaghatta Taluk, Chikkaballapur District, Karnataka Pillamma (First Director) S/o Appanna M/s Mallur Flora & Hospitality pvt Ltd Alasuru Dinne, Sidlaghatta Taluk, Chikkaballapur District, Karnataka Miracola Drinks Pvt Ltd, RBI Colony, Ganga Nagar Bangalore, Karnataka Smt. Sunitha Raju, (First Director) D/o. Manchaiah, Miracola Drinks Pvt Ltd, RBI Colony, Ganga Nagar Bangalore, Karnataka Smt Ratnamma sulthanpet Munilakkappa (First Director) D/o Munilakkappa Miracola Drinks Pvt Ltd, RBI Colony, Ganga Nagar Bangalore, Karnataka Smt Ratnamma sulthanpet Munilakkappa (First Director) D/o Munilakkappa Miracola Drinks Pvt Ltd, RBI Colony, Ganga Nagar Bangalore, Karnataka Sri Vijayan A, S/o Raman MP, Residing at Akkalath, Sri Nilayam, Neeleswaram, 	DMR (OA) 1945 3(d) and 4 (c)	Next hearing on 29/12/2023

			Kasargod		
07-08-2021	ST 121/2021	JFMC II, Palakkad	AV Sujith Proprietor of Krishna Ayurveda Pharmacy, Kolacnchery PO, Kannur, residing at Karingalkuzhy, Kolanchery, Kannur	DMR (OA) 1945 3(d) and 3 (b)	Under Trial
26-09-2019	CC 1059/20	JFMC I, Palakkad	P.R. Jayakrishnam (Prop), Bio vedics, Kankikode, Palakad	1945 3(d) and 3(b)	Under Trial

	Annexure - A					
DET	DETAILS OF ACTION TAKEN IN RESPECT OF DMR Act-1954 AGAINST FIRM YEAR-2019					
Serial No.	Name of Mfgr. / Distibutor	Subject / Product name	Action			
1	Gufic Biosciences Limited, Belgaum, Karnataka	Smashit Tablets	warned to the firm			
2	Bilnath Healthcare, Ahmedabad	Bilnath Healthcare-V- Col/V-Dot	warned to the firm			
3	Osho Medicare, Rajkot	Osho Medicare	A.C. Rajkot is asked to inquire			
4	Sri Hari Herbals, Sonipat (H.r.)	Naari Kiran	S.C.N. issued to the firm and referred to the D.C. H.r.			
5	M/s. Maruti Herbal, Rajsthan (C.E.R.C., A'bad on dt.28-05- 2019)	Stay on Power Capsules	S.C.N. issued to the firm and referred to the D.C. Rajasthan			
6	Daffy Cosmetic Pvt. Ltd., U.K.	Fun Time Massage Oil For Men	warned to the firm			
7	Shubham Homeopathic, Ahmedabad	Shubham Homeopathic/ B Shape 36	Not Contraved DMR Act,1954			
8	Shubham Homeopathic, Ahmedabad	Shubham Homeopathic/ Vigoral-la	Not Contraved DMR Act,1954			
9	Shubham Homeopathic, Ahmedabad	Shubham Homeopathic/Thunder M TM	Not Contraved DMR Act,1954			
10	Khodiyar Ayurvedic, Surat	Khodiyar Ayurvedic/Zoom Eye Drops	A.C. Surat is asked to inquire			
11	Avyukta Lifecare, Ahmedabad	Nuzan Syrup	warned to the firm			
12	Hilton PharmaChem, Patan, North Gujarat, India	Stonax Syrup, Stonax Tablet, EHSAAS Capsules	warned to the firm			
13	Muktesh Healthcare Pvt. Ltd., Vadodara	Homeogra Drops	S.C.N. issued to the firm and A.C. Vadodara is asked to inquire			
14	M/s Syncom Healthcare Ltd., Dehradun (UK)	Musli Yovan	warned to the firm			

15	M/s Chatrabhuj Pharamaceuticals Co., Haridwar(UK)	Japani-M Capsules	S.C.N. issued to the firm and referred to the D.C. U.K.
16	M/s Chatrabhuj Pharamaceuticals Co., Haridwar(UK)	Japani-F Capsules	S.C.N. issued to the firm and referred to the D.C. U.K.
17	M/s Chatrabhuj Pharamaceuticals Co., Haridwar(UK)	Japani Oil	S.C.N. issued to the firm and referred to the D.C. U.K.
18	M/s Chatrabhuj Pharamaceuticals Co., Haridwar(UK)	Right Sugar	S.C.N. issued to the firm and referred to the D.C. U.K.
19	Adven Biotech (P) Ltd., Gurgaon, Haryana	Teston-Forte Tablet	S.C.N. issued to the firm and referred to the D.C. H.r.
2	M/s Nirav Healthcare Inc., Narmada	Vysex Dragee	warned to the firm
21	M/s. Janardan Ayurvedic Ausadhi, Una, Junagadh	Dant Ratna,Premium Quality, Multi Action Powder	Warned to the firm
22	Rahat Ayurvedic, Rajkot	Rahat Ayurvedic-Rahat Ayurvedic Range of Products	A.C. Rajkot is asked to inquire
23	Muktesh Healthcare Pvt. Ltd., Vadodara	Moonvon Pills	S.C.N. issued to the firm and A.C. Vadodara is asked to inquire
24	Muktesh Healthcare Pvt. Ltd., Vadodara	Gynocare Syrup	S.C.N. issued to the firm and A.C. Vadodara is asked to inquire
25	M/s I.G. Homoeo Remedies Pvt. Ltd., Delhi.	Diabi Care Anti Diabeti Drops	warned to the firm
26	Datachem Biotech, Delhi	Japani Tila Indo	S.C.N. issued to the firm and referred to the D.C. Delhi
27	M/s. Xylum Healthcare, M.P.	Gynocent Cap.	warned to the firm
28	Dr. Raj Homeo Pharma., A'bad	Joint Ache Tablets	A.C. Ahmedabad (Rural), Gandhinagar is asked to inquire
29	Adven Biotech (P) Ltd., Gurgaon, Haryana	Stonull Drops	S.C.N. issued to the firm and referred to the D.C. Haryana
30	Renovision Exports P. Ltd., Jharkhand	Orhtovit Capsules	S.C.N. issued to the firm and referred to the D.C. Jharkhand

DETAILS OF ACTION TAKEN IN RESPECT OF DMR Act-1954 AGAINST FIRM DURING YEAR-2020

Serial No.	Name of Mfgr. / Distibutor	Subject / Product name	Action
1	M/s. Lucid Healthcare Pvt. Ltd., Sonipat	Fiberslim Capsule	warned to the firm
2	M/s. Bhargava Phytolab Pvt. Ltd., Rajasthan	Artharal Tablet	warned to the firm
3	M/s. Ban Labs (P) Ltd., Dhaulakuan (H.P.)	Lucogyl Cap.	S.C.N. issued to the firm and referred to the D.C. H.P.
4	M/s. Nirav Healthcare, Narmada	Viton 99 Syrup	warned to the firm
5	M/s. Nirav Healthcare, Narmada	Calcurosin Caplet	warned to the firm
6	M/s. Nirav Healthcare, Narmada	Calcurosin Syrup	warned to the firm
7	M/s. Hilton Pharma Chem, Patan	Rising Sandah Oil, only for man	A.C. Patan is asked to inquire
8	M/s. Xylum Healthcare, M.P.	Japanese Oil	warned to the firm
9	M/s. Renovision Exports P. Ltd., Patna	Debilit-Y	warned to the firm
10	M/s Jolly Pharma (India), Ludhiana (PB).	(1) Jolly Fat-Go Slimming Capsules (2) Jolly Fat-Go Anti Cellulite Massage Oil (3)Tulsi 51	S.C.N. issued to the firm and referred to the D.C. Punjab
11	M/s. Vaidya Nutraceuticals (P). Ltd., Solan	Baidyanath Asli Ayurved Sundari Sakhi	S.C.N. issued to the firm and referred to the D.C. H.P.
12	M/s. Om Pharma. Ltd., Bangalore	Shilapravang special	S.C.N. issued to the firm and referred to the D.C. Karnataka
13	M/s. Makewell Pharma. Co., Noida	Speed Height Capsules	S.C.N. issued to the firm and referred to the D.C. U.P.
14	M/s. Dhanvantri Guj. Herbs., Anand (Guj.)	AYUSH Kwath tablets	warned to the firm
15	M/s. Vasu Healthcare P. Ltd., Vadodara (Guj.)	Vasu Ayurvedic Immunity Kit	Referred to ASCI, Mumbai
16	M/s. Ayursun Pharma., Surat (Guj.)	Corovyl Tab. & Syrup	A.C. Surat is asked to inquire

17	M/s. Hetal Pharmaceuticals, Anand (Guj.)	Viaglon Capsules	warned to the firm
18	M/s. Rajvaidya Shital Prasad & Sons, Delhi	Hempushpa	S.C.N. issued to the firm and referred to the D.C. Delhi
19	M/s. Maruti Herbal, Rajsthan	Stay on Power Capsules	S.C.N. issued to the firm and referred to the D.C. Rajasthan
20	M/s. Atrey Pharmaceuticals Pvt. Ltd., Ahmedabad	9 PM Revitalize Tablet	warned to the firm
21	M/s. Hanu Herbal, Patan	Hanu Herbal Advt.	A.C. Patan is asked to inquire
22	M/s. Atrey Pharmaceuticals Pvt. Ltd., Ahmedabad	Ayutrim Natural Fat Burner Tablet	S.C.N. issued to the firm and A.C. Ahmedabad(Rural), Gandhinagar is asked to inquire
23	M/s. Atrey Pharmaceuticals Pvt. Ltd., Ahmedabad	Breath Clear Breath Tab.	warned to the firm
24	M/s. Silvernest, Surat	Ayurvedic Respirator	A.C. Surat is asked to
			inquire
DET		 EN IN RESPECT OF DMI M DURING YEAR 2021	inquire R Act-1954 AGAINST
DET S.no			
	FIRM Name of Mfgr. /	M DURING YEAR 2021	R Act-1954 AGAINST
S.no	Name of Mfgr. / Distibutor M/s. Giniva Pharma.,	M DURING YEAR 2021 Subject / Product name	Actions Assistant Commissioner, Ahmedabad-1 is asked
S.no	Name of Mfgr. / Distibutor M/s. Giniva Pharma., Ahmedabad, Gujarat	Subject / Product name Best-Toner Cap.	Actions Assistant Commissioner, Ahmedabad-1 is asked to inquire S.C.N. issued to the firm and referred to the
S.no 1.	Name of Mfgr. / Distibutor M/s. Giniva Pharma., Ahmedabad, Gujarat M/s. Jagat Pharma, U.P. M/s. Indo Herbal	M DURING YEAR 2021 Subject / Product name Best-Toner Cap. Isotine Eye Drop	Actions Assistant Commissioner, Ahmedabad-1 is asked to inquire S.C.N. issued to the firm and referred to the D.C. U.P. Assistant Commissioner, Bhuj is
S.no 1. 2.	Name of Mfgr. / Distibutor M/s. Giniva Pharma., Ahmedabad, Gujarat M/s. Jagat Pharma, U.P. M/s. Indo Herbal Products (Unit 2), U.K. M/s. Shree Dhanwantri	Subject / Product name Best-Toner Cap. Isotine Eye Drop Roop Mantra	Actions Assistant Commissioner, Ahmedabad-1 is asked to inquire S.C.N. issued to the firm and referred to the D.C. U.P. Assistant Commissioner, Bhuj is asked to inquire Assistant Commissioner, Bhuj is

	FIRM DURING LAST ONE YEAR-2022				
S. no	Name of Mfgr. / Distibutor	Subject / Product name	Actions		
1.	M/s. Sheth Brothers,	KAYAM Ayurvedic	Assistant		
	Bhavnagar, Gujarat	Tablet	Commissioner,		
			Bhavnagar is asked to		
			inquire		
2.	M/s. Darsh Biotech Pvt.	Menoleaf Syrup	S.C.N. issued to the		
	Ltd., Ahmedabad,		firm and A.C.		
	Gujarat		Ahmedabad(Rural) is		
			asked to inquire		
3.	M/s. Healwell	Vigoral-LA Liquid	SCN issued to the firm		
	International Ltd.,		& AC Mehsana is		
	Mehsana, Gujarat		asked to inquire and		
			report		
4.	M/s, SBL P. Ltd.,	SBL Drops No. 6	Assistant		
	Haridwar, Uttrakhand		Commissioner,		
			Bhavnagar is asked to		
			inquire		
5.	M/s,Bhargava phytolab		SCN issued to the firm		
	pvt.ltd	Artharal tablets	& AC Himatnagar is		
		Aimaiai tablets	asked to inquire and		
			report		